

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT – 1

ITEM No. 204 – IA/489(AHM)2023
ITEM No. 205 – IA/572(AHM)2021
In
CP(IB) 401 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Oriental Bank of Commerce
V/s
Bajrang Cotgin Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 23/07/2024

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Hirva Dave, Proxy Advocate for
: Mr. Jaimin Dave, Advocate
For the Respondent :

ORDER
(Hybrid Mode)

IA/489(AHM)2023 & IA/572(AHM)2021

Learned Proxy counsel for the applicant requested for adjournment.

Re-list on 30.08.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

PRAVEEN GUPTA
MEMBER (JUDICIAL)